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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2510/2003

This the 15th day of October, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dr. A.K.Belwal

(Applicant in person)

Versus

Union of India through

1. Secretary,
Tariff Commission
Lok Nayak Bhawan, 7th Floor,
Khan Market,
New Delhi-110003.
2. Sh. Shamshul Haq,
Section Officer, Tariff Commission
Lok Nayak Bhawan, 9th Floor,
Khan Market,
New Delhi-110003.
3. Sh. Jitendra Kumar
Protocol Assistant
12th Finance Commission
Jawahar Vyapar Kendra
16th Floor, Janpath,
New Delhi.
(Former Clerk Tariff Commission)
4. The Pay & Accounts Officer,
Dept. of IP & P,
Udyog Bhawan,
New Delhi-110001.
5. The Additional Secretary,
Financial Advisor
Dept. of IP & P,
Udyog Bhawan,
New Delhi-110001.
6. The Additional Secretary
Financial Advisor,
(Dealing with Tariff Commission)
Department of Expenditure,
North Block,
New Delhi-110001.
7. Sh. M.K.Bezboruah, IAS
Principal Secretary (Finance)
Govt. of Delhi
Delhi Govt. Secretariat
I.P.Estate,
New Delhi.

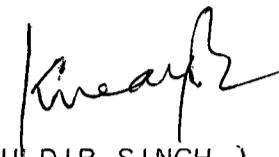
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O R D E R (ORAL)

Applicant seeks permission to withdraw the OA with liberty to agitate afresh. Accordingly, OA is dismissed as withdrawn with liberty in accordance with law.


(KULDIP SINGH)
Member (J)

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